

### CONCEPT OF LABOUR WELFARE

8139. **Shri Shashi Bhushan** : Will the Minister of Labour and Rehabilitation be pleased to state :

(a) whether he agrees that concept of labour welfare and its constituents are likely to vary from country to country and time to time and if so, whether there has been any new thinking in this field in the Labour Ministry ; and

(b) the new programmes suggested by the Labour Ministry in the Fourth Plan which may have a more direct bearing on labour welfare than the programmes executed in the past ?

**The Minister of Labour and Rehabilitation (Shri D. Sanjivayya)** : (a) There can be no doubt that the concept of labour welfare, is, as remarked by the National Commission on Labour, "necessarily dynamic, bearing a different interpretation from country to country and from time to time". A fresh look at the subject has recently been taken by the Committee on Labour welfare and the National Commission on Labour which were appointed by the Government of India. The recommendations of those bodies are under examination.

(b) Some of the new Schemes suggested are :

- (i) Unemployment Insurance.
- (ii) Housing Scheme for Dock Labour.

### REPRESENTATIVES OF LABOUR UNIONS IN PUBLIC SECTOR

8140. **Shri Shashi Bhushan** : Will the Minister of Labour and Rehabilitation be pleased to state :

(a) whether Government are satisfied with the recently selected representatives of the Labour union in the public sector ;

(b) whether it is not anomalous that the workers are represented on the Board of Directors of these Factories etc. by certain outsiders who are not in any way concerned with the affairs of the factories or companies concerned ; and

(c) if so, the reaction of Government thereto ?

**Minister of Labour and Rehabilitation (Shri D. Sanjivayya)** : (a) to (c) For some years now Government have been appointing on the Boards of Management of certain Public Sector Undertakings representatives of labour who belong to the Trade Union Movement, though they may not be working at the enterprises concerned. Government are however, now considering the proposal to appoint workers employed at such enterprises on the Boards of Management of the enterprises concerned.

**समस्त देश में कुशल और अकुशल श्रमिकों के लिए समान वेतनमान**

8141. **श्री शशि भूषण** : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार समस्त देश में कुशल और अकुशल श्रमिकों के लिए समान वेतनमान लागू करने सम्बन्धी नीति तैयार करने का है ; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है और यदि नहीं, तो इस सम्बन्ध में क्या कठिनाइयाँ हैं ?

**श्रम तथा पुनर्वास मंत्री (श्री डी० संजीवया)**

(क) जी नहीं।

(ख) मजूरी के प्रश्न पर हाल ही में राष्ट्रीय श्रम आयोग ने विचार किया है और आयोग इस निष्कर्ष पर पहुंचा है कि समस्त देश के लिए पारिश्रमिक की मुद्रा के रूप में समान न्यूनतम दर निर्धारित करना न तो संभव ही है और न वांछनीय ही है।

### SOIL TESTING FACILITIES AT BLOCK LEVEL

8142. **Shri Deorao Patil** : Will the Minister of Food and Agriculture be pleased to state the steps taken by Government to provide soil testing facilities at least from the block level for undertaking soil testing work in villages ?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anna-**